

Food platforms yet to delist many restaurants sans FSSAI licence

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NEW DELHI: About 40% of restaurants listed on online food delivery platforms such as UberEats, Zomato and Swiggy have failed to meet the Food Safety and Standards Authority of India's deadline for obtaining licence, according to a statement issued by the regulator.

Last month, following complaints of sub-standard food being served through some platforms, the FSSAI had directed 10 online food delivery platforms to delist non-FSSAI licensed food businesses by July 31, 2018. Apart from Swiggy, UberEats, Zomato, FSSAI had sent notices to Box8, Fasso's, FoodCloud, Foodmongo, Foodpanda, Jusfood and LimeTray.

"Some of the e-commerce platforms have not even obtained licence for themselves," the statement, issued on Thursday, said.

"It has also been decided to conduct audit of IT platforms of these e-commerce food aggregators from the angle of compliances for food safety and hygiene under the Food Safety and Standards Act, 2006 read with Food Safety (Licensing and Registration) Regulations, 2011," the statement said.

The authority had also asked 10 such firms to submit action-taken reports along with details of the restaurants registered on their platform.

"This is part of a special drive by the regulator to bring in all food businesses under the FSSAI licensing regime and ensure compliance of the food safety laws," Pawan Agarwal, CEO of FSSAI, said.